

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB) 212 (ND) 2017**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
27.11.2017**

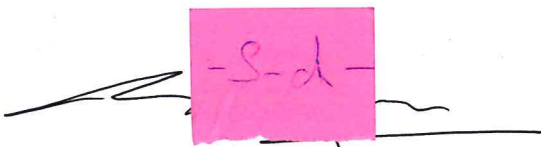
**NAME OF THE COMPANY: M/s Innovative House Industries Pvt. Ltd. Vs.  
M/s Jap Infratech Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner:	Mr. Kanti Mohan Rustagi, RP Mr. Manish Paliwal, & Mr. Shruti Dutta, Advocates		
	For the Respondent:	Mr. Chandra Shekhar Yadav, Advocate		

**ORDER**

Be listed on 1<sup>st</sup> December, 2017 for further consideration.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**